

&ITEM NO.101

COURT NO.3

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 2496 OF 2009

NANHAR & ORS.

Appellant (s)

VERSUS

STATE OF HARYANA

Respondent(s)

WITH APPEAL(CRL) NO. 2497 of 2009
(With appln. for bail and office report)

Date: 10/06/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK VERMA
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

(VACATION BENCH)

For Appellant(s)

Mr. S.K.Dubey, Sr. Adv.
Mrs. M.Sahu, Adv.
Mr. Prem Malhotra, Adv.

Mr. Ajay Veer Singh, Adv.
Mr. Nitin Jain, Adv.
Mohd. Irshad Hanif, Adv.

For Respondent(s)

Mr. Kamal Mohan Gupta, Adv.
Mr. Gaurav Twatia, Adv.
Ms. Reeta Chaudhary, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. S.K.Dubey, learned senior counsel resumed his arguments at 11.10 a.m. and concluded at 12.30 a.m. Then Mr. Ajay Veer Singh, learned counsel for the appellant in Crl.A.No. 2497/2009 argued for a while. Thereafter, Mr. Kamal Mohan Gupta, learned counsel for the respondent made his submissions till 3.30 p.m.

List the matters on 11/6/2010 as part-heard.

[SUMAN WADHWA]
COURT MASTER

[SAVITA SAINANI]
COURT MASTER